

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2501
ANSWERED ON:30.11.2016
Conduct of Legal Workshops
Giri Shri Maheish;K. Shri Parasuraman

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has taken joint initiative with the Ministry of HRD to conduct legal workshops in the schools to make children aware about the basics of law and justice;
- (b) if so, the details thereof along with other mechanism to bring awareness about the basic law amongst people;
- (c) whether the Government is planning to involve advocates or law students in conducting such programs in schools and colleges and if so, the details thereof;
- (d) whether there is an initiative taken by the Government to increase legal literacy amongst rural women; and
- (e) if so, the details thereof?

Answer

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY

(SHRI P.P. CHAUDHARY)

- (a) : No Madam.
- (b) : Does not arise.
- (c) : No Madam.
- (d) : No Madam.
- (e) : Does not arise.
